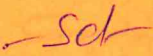
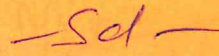


IA/4605/2020: Mr. Sanjeev Panda, Operational Creditor as well as Counsel for Corporate Debtor sought adjournment to file the reply. Time of two weeks is granted to file the reply.

List the matter on 11.01.2021



(L.N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)